

CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

SOBHAGYA MERCANTILE LIMITED

Registered Office: 61, Mittal Towers, B Wing, 210, Nariman Point, Mumbai-400 021.
 (Old Address: 1/25 & 1/26, 1st Floor, Tardeo Air Conditioned Market Society, Tardeo Road,
 Mumbai-400 034).
 Tel No.: + 91 22 5630 1060/6630 1060; E-Mail ID: sobhagyamercantile9@gmail.com;
 Website: www.sobhagyamercantile.com

This advertisement is issued by Mark Corporate Advisors Private Limited ("**Manager to the Offer**") for and on behalf of Mr. Shrikant Bhangdiya ("**Acquirer 1**"), Mrs. Aarti Bhangdiya ("**Acquirer 2**"), Mrs. Megha Bhangdiya ("**Acquirer 3**"), Mrs. Sonal Bhangdiya ("**Acquirer 4**") and Mrs. Manisha Maniyar ("**Acquirer 5**") (hereinafter collectively referred to as "**Acquirers**"), pursuant to Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations, 2011**") ("**Regulations**"), in respect of the Open Offer to acquire upto 62,400 Equity Shares of ₹10.00 each of Sobhagya Mercantile Limited ("**SML**") ("**Target Company**") representing 26.00% of the Equity Share Capital/Voting Capital of the Target Company. The terms used but not defined in this announcement shall have the same meanings assigned to them in the PA.

The Shareholders of the Target Company are requested to note that Mr. Devanshu Bansal has been appointed as Additional Director (Independent) of the Target Company and is not a Nominee Director of the Acquirers which was erroneously mentioned on page no. 11 of the Letter of Offer dated August 20, 2019. All other information, terms and conditions contained in the Public Announcement ('PA'), Detailed Public Statement ('DPS'), Draft Letter of Offer ('DLoF') and Letter of Offer ('LoF') remains unchanged. This Announcement should be read in conjunction to the PA, DPS and LoF. For further details, please refer to the Letter of Offer.

The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations. This announcement is expected to be available on the website of SEBI i.e. www.sebi.gov.in.

Issued by the Manager to the Offer:

Mark Corporate Advisors Private Limited

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay,
 Sant Janabai Road (Service Lane),
 Off W. E. Highway, Vile Parle (East),
 Mumbai- 400 057

Tel. No.: +91 22 2612 3207/08

Contact Person: Mr. Manish Gaur

E-Mail ID: openoffer@markcorporateadvisors.com

SEBI Registration No.: INM000012128

For and on behalf of the Acquirers:

Sd/-
Shrikant Bhangdiya
 ("**Acquirer 1**")

Sd/-
Aarti Bhangdiya*
 ("**Acquirer 2**")

Sd/-
Megha Bhangdiya*
 ("**Acquirer 3**")

Sd/-
Sonal Bhangdiya*
 ("**Acquirer 4**")

Sd/-
Manisha Maniyar*
 ("**Acquirer 5**")

* Signed by duly constituted Power of Attorney holder, Shrikant Bhangdiya.

Place: Mumbai

Date: August 27, 2019

graduate / 2019